

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:5070
ANSWERED ON:26.04.2013
MISUSE OF SUBSIDY UNDER JNNSM
Pandey Shri Ravindra Kumar

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the initiatives taken by the Government to support the use and promotion of various sources of renewable energy;
- (b) the funds allocated and disbursed under the Jawaharlal Nehru National Solar Mission (JNNSM) in the current financial year;
- (c) the details of companies who have applied for the incentives under the plan along with the name of the entity and the amount of subsidy claimed by the respective companies; and
- (d) the details of the funds given under the special incentives plan during the current financial year, company-wise along with the measures taken by the Government to prevent the misuse of subsidy by the defunct/fraudulent companies?

Answer

MINISTER FOR NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a): Details of initiatives taken by the Government to support use and promotion of various sources of renewable energy are:

- i) Provision for renewable purchase obligation for renewable power.
- ii) Concessional Import duty, excise duty exemption, accelerated depreciation and tax holiday.
- iii) Generation based incentive and facility for bundled power for Grid connected Solar Power Projects through various interventions announced from time to time.
- iv) Capital subsidy for Off-Grid Solar Applications:
 - # 60%-90% subsidy for Government projects in special category states and other difficult areas.
 - # 30% subsidy for Government Projects in General category states
- v) Awareness programmes such as exhibitions, training workshops etc. are conducted.

(b): Rs. 652 Crore have been allocated for various programmes related to solar energy for the current financial year. No disbursement of fund has taken place till date during the current financial year (2013-14).

(c): The list of channel partners is at Annexure.

(d): No subsidy has been disbursed against the Special Incentive Plan during the current financial year. Guideline for appraising any project proposal is strictly adhered to by the appraisal committee.